

Under the current Branch Licensing Policy the population coverage norm is being reckoned with reference to the development block rather than the whole district in order to remove intra-district imbalances and to ensure an even spread of bank branches. Further, a spatial norm, that at least one bank office should be available within a distance of 10 Kms. has also been prescribed in the new policy.

Expansion of Trade Between India and Italy

*470. SHRIMATI MADHUREE SINGH: Will the Minister of COMMERCE be pleased to state :

(a) whether the Italian businessmen have shown keenness to expand trade with including joint ventures in relevant areas ; and

(b) if so, whether any concrete steps have been taken in this direction and the details thereof ?

THE MINISTER OF COMMERCE (SHRI P. SHIV SHANKAR) : (a) and (b) Besides the constant interaction of Italian businessmen with Indian trade and industry to promote their commercial exchanges, they have also been interested in promoting industrial collaborations and joint ventures with Indian companies in addition, soft credits and technical assistance grants have been available by Italy for projects mutually agreed upon.

Direction to Re-Instate Workers of Kohinoor Mills.

*474. DR. DATTA SAMANT : Will the Minister of TEXTILES be pleased to state :

(a) whether the Bombay High Court has recently directed the Kohinoor Mills in Bombay to reinstate their workmen with back wages ; and

(b) if so, the action taken by the National Textile Corporation in the matter ?

THE DEPUTY MINISTER IN THE MINISTRY OF TEXTILES (SHRI S. KRISHNA KUMAR) : (a) and (b) A Statement is given below.

Statement

The Third Labour Court, Bombay had ordered that work should be assigned to 1654 workers of Kohinoor Mills before 25.10.1986. The Bombay High Court did not grant stay of the order of the Labour Court. A social leave petition has been filed in the Supreme Court in this regard.

Scope for Setting up Indo-Hungarian Joint Ventures.

*478. SHRIMATI JAYANTI PATNAIK : Will the Minister of COMMERCE be pleased to state :

(a) whether there is a great scope for setting up Indo-Hungarian joint ventures in both countries ; and

(b) if so, the steps taken in regard thereto ?

THE MINISTER OF COMMERCE (SHRI P. SHIV SHANKER) : (a) and (b) Indo-Hungarian Joint Business Council has identified potential areas for promoting joint ventures. At the meeting of the Indo-Hungarian Joint Commission the two sides have indicated the areas of interest to them for establishing joint ventures. Specific decisions for setting up joint ventures, however, can be taken by trade and industrial organisations in the two countries based on commercial and economic considerations.

[Translation]

Demand for Training Institute for Bank Employees in Uttar Pradesh

*479. SHRI HARISH RAWAT : Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that the largest number of branches of various banks are functioning in Uttar Pradesh ;

(b) if so, the details of training facilities for the bank employees available in this State ;

(c) whether his Ministry is considering the question of opening any training institute for these employees in the State ; and

(d) if so, the place where this institute will be set up ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) Reserve Bank of India (RBI) has reported that as on 30.6.1986 Uttar Pradesh with 7345 branches of Scheduled Commercial Banks had the highest number of bank branches among all the States in the country.

(b) Details of training centres of the 28 Public Sector banks and NABARD located in Uttar Pradesh for imparting training to the bank employees are indicated in the Statement given below.

(c) The Public Sector Banks continuously monitor their requirement of training facilities and make necessary arrangements for training of their employees including officers. Banks also take advantage of the training facilities available at the national level such as National Institute of Bank Management, Pune, Bankers Training College, Bombay and College of Agricultural Banking, Pune.

In view of this, there is no proposal to set-up any new training institute by Government for training bank officials in the State of Uttar Pradesh.

(d) Does not arise.

Statement

Sl. No.	Name of the bank	Location of Training Centres in U.P.
1.	State Bank of India	1. Dehradun, 2. Meerut, 3. Agra, 4. Kanpur, 5. Lucknow, 6. Allahabad, 7. Bareilly, 8. Varanasi, and 9. Nainital.
2.	Central Bank of India	1. Lucknow.
3.	Bank of India	1. Lucknow.
4.	Punjab National Bank	1. Dehradun ; and 2. Kanpur.
5.	Bank of Baroda	1. Lucknow.
6.	Canara Bank	1. Agra.
7.	Union Bank of India	1. Lucknow ; and 2. Ghazipur.
8.	Allahabad Bank	1. Lucknow.
9.	NABARD	1. (Bankers' Institute for Rural Development), Lucknow.
Total :		<u>19</u>